GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 1253 TO BE ANSWERED ON 19.09.2020

WELFARE OF UNSKILLED AND SKILLED MIGRANT LABOURERS

1253. DR. MOHAMMAD JAWED:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the details of schemes/programmes started/ implemented by the Government for welfare of unskilled and skilled migrant labourers in the country;
- (b)the State/UT-wise details of the funds sanctioned/released and utilised in the current year;
- (c)whether the Government has conducted or proposes to conduct any study/survey regarding the condition of workers at work places in the wake of COVID-19;
- (d)if so, the details and the findings thereof; and
- (e)the steps taken/ being taken by the Government to improve the overall conditions of the workers including their safety and health from COVID-19 at their work places?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a) to (e): Government has taken a number of measures for the welfare of the migrant workers, especially after the outbreak of Covid-19 pandemic.

Around 1.83 crore Building and Other Construction (BOC) workers have been given cash assistance from the cess fund. State-wise details is annexed.

Ministry of Housing and Urban Affairs (MoHUA) has launched a scheme for Affordable Rental Housing Complexes (ARHCs), which is a sub-Scheme under Pradhan Mantri Awas Yojana-Urban (PMAY-U) to create vibrant, sustainable & inclusive Affordable Rental Housing avenues for urban migrants/poor.

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Beneficiaries for ARHCs will be from Economically Weaker Section (EWS)/Low Income Group (LIG) category including industrial workers, migrants working with market/trade associations, educational/health institutions, hospitality sector, long term tourists/visitors, students etc.

Government of India has launched PM SVANidhi Scheme to facilitate collateral free working capital loan upto Rs. 10,000/- of one-year tenure, to approximately, 50 lakh street vendors, to resume their businesses.

Approximately 80 crore beneficiaries are being provided additional 5 kg wheat or rice and 1 kg of preferred pulses, free of cost every month till November, 2020 under provisions of National Food Security Act.

In addition 30 lakh BOC workers have been given food package relief also from cess fund. To boost employment and livelihood opportunities for migrant workers returning to villages, in the wake of COVID-19 outbreak, Government of India has launched Garib Kalyan Rojgar Abhiyaan on 20th June, 2020. The Abhiyaan focuses on durable rural infrastructure and providing modern facilities like internet in the villages. Skill Mapping of the rural migrant labour is being done to help them work closer home. The Abhiyaan involves intensified and focused implementation of 25 target driven works to provide employment and create infrastructure in the rural areas of 116 districts of 6 States with a resource envelope of Rs 50,000 crore.

The Central Government has issued comprehensive Advisory Guidelines on 27.07.2020 to all the States/UTs for the welfare of the migrant workers returning to the destination States in the backdrop of Covid–19.

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Statement referred to in reply to part (a) to (e) of Lok Sabha Unstarred Question No. 1253. For 19.09.2020

State-wise status of cash relief provided to Building and Other Construction workers during Covid-19

| Sl. | Name of the States/UTs. | Total no of BoCW | Total amount | 1 |
|-----|----------------------------|------------------|---------------------------------|---|
| No. | | workers given | disbursed (Rs in Lakh) | Ration Kit, shelter etc. (Rs in Lakh) |
| | | assistance (A) | (B) | (C) |
| 1. | Andhra Pradesh | 1967484 | 19674.84 | |
| 2. | Arunachal Pradesh | 3000 | 60 | |
| 3. | Assam | 270000 | 2700 | |
| 4. | Bihar | 0 | 0 | Food package & other non-cash assistance |
| 5. | Chhattisgarh | 0 | 0 | Food package & other non-cash assistance |
| 6. | Goa | 5117 | 307.02 | |
| 7. | Gujarat | 483196 | 4831.96 | 25000 |
| 8. | Haryana | 350621 | 17531.05 | |
| 9. | Himachal Pradesh | 121281 | 4946.4 | |
| 10. | J&K (including Laddakh) | 155975 | 4679.25 | |
| 11. | , | 0 | 0 | 5875 |
| 12. | | 1362438 | 68121.9 | Food, ration etc. |
| 13. | | 454124 | 4541.24 | |
| | Madhya Pradesh | 891850 | 17837 | |
| | Maharashtra | 894408 | 17888.16 | |
| | Manipur | 52605 | 526.05 | |
| | Meghalaya | 24730 | 1236.5 | |
| | Mizoram | 51451 | 1543.53 | 640 |
| 19. | Nagaland | 19046 | 380.92 | |
| | Odisha | 2083288 | 31249.32 | |
| 21. | Punjab | 289237 | 17354.22 | |
| 22. | | 2230000 | 55750 | |
| 23. | | 7836 | 156.72 | |
| 24. | Tamil Nadu | 1370601 | 27412.02 | |
| 25. | Telangana | 830324 | 12454.86 | 88027 |
| 26. | Tripura | 39082 | 1172.46 | |
| 27. | Uttar Pradesh | 1824911 | 35384.15 | |
| 28. | Uttarakhand | 228423 | 4568.46 | 1.5 lakh ration kits distributed |
| 29. | West Bengal | 2198349 | 21983.49 | |
| 30. | Delhi | 39600 | 3960 | |
| 31. | A&N Islands | 11014 | 491.67 | |
| 32. | Chandigarh | 6670 | 400.2 | |
| 33. | | 0 | 0 | Food, ration etc. |
| 34. | Daman and Diu | 0 | 0 | Food, ration etc |
| | Lakshadweep | 520 | 32.76 | |
| | Puducherry | 0 | 0 | |
| | Total | 18267181 | 379176.15 | 119542 |
| 37. | | | Total Amount Disbursed (B+C) | 498718.15 |

Source:- As per reports received from the State BOCW Welfare Board

Total BOC workers benefited Total Amount disbursed

18267181 4987.18 crore